

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 205  
CA No. 52/JPR/2022  
CA No. 05/JPR/2023  
Appeal No. 08/58-59/JPR/2021  
Under Section 58-59 of  
Companies Act, 2013**

**In the matter of:**

**Arvind Parasramka & Ors.**

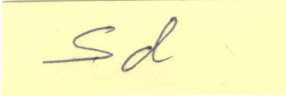
**...Petitioners**

**Versus**

**The Jaipur Udyog Ltd. & Ors.**

**...Respondents**

Due to paucity of time, the matter could not be taken up. Post the matter to  
17.04.2023.

  
**(Prabhu Dayal Sewda)  
Court Officer**

March 15, 2023